

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:4424  
ANSWERED ON:19.12.2014  
. MANUFACTURING OF CFL  
Yadav Shri Dharmendra

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether any US Agency for International Development has revealed that 50 percent of Compact Fluorescent (CFLs) Bulbs/Lamps manufactured in India are harmful for environment;
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) whether environmentalists in the country are working on uniform benchmark for manufacturing of CFL bulbs;
- (d) if so, the details thereof; and
- (e) the time by which the new benchmarks for CFL bulbs are likely to be finalised and implemented?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

(a) to (e): The Union Government is not aware of the findings of US agency. However, the quality of Compact Fluorescent Lamps (CFLs) is regulated through Quality Control Order namely Electrical Wires, Cables, Appliances and Protection Devices and Accessories (Quality Control) Order, 2003, dated 17.2.2003. The details of the Standards related to CFLs covered under the Quality control Order dated 17.2.2003 are given below:

Sl. No.	Item	standard
1	Self-ballasted lamps for general lighting services: Part 1 requirement	IS 15111 (Pt. 1) Safety
2	Self-ballasted lamps for general lighting services: Part 2 Performance requirement	IS 15111 (Pt. 2)

Clause 3(1) of the Quality Control Order dated 17.2.2003 stipulate that "No person shall by himself or through any person on his behalf, manufacture or store for sale, sell or distribute any electrical wires, cables, appliances, protection devices and accessories, which do not conform to the Specified Standards and do not bear Standard Mark of the Bureau of Indian Standards".